

Shri A. M. Thomas: These are two separate projects. Of course, the question of United States aid for HF-24 project is under consideration. In fact, they have said that it would be examined further. But, as far as the MIG project is concerned, it will not be correct to say that there has been slow progress. In fact, a defence team is in Russia to negotiate a final agreement. As hon. Members are aware, the Defence Minister also is in Russia.

Shri Hari Vishnu Kamath: This is wholly evasive, because the decision was taken 1½ years ago, and we would like to know, the country would like to know, what progress there has been. It is no use saying the progress is satisfactory. Nothing has been done in this matter either in Koraput or Nasik.

Shri A. M. Thomas: Various project reports have been prepared for air frame factory, engine factory, etc. These are under detailed discussion. I may inform the House that civil works in connection with these projects are proceeding satisfactorily.

Shri D. C. Sharma: Is it not a fact that the United States Government has refused to give us certain type of military equipment under pressure from Pakistan and if so what is the nature of that equipment which has been refused?

Shri A. M. Thomas: It would not be correct to draw that inference. In fact our requirements were discussed by the Defence Minister and also another team which visited the United States of America and there was considerable understanding between the two countries regarding the nature of the threat and the requirements of this country. Negotiations have been satisfactory. The United States has offered us considerable aid. I will not give the details here. In regard to certain aspects, it would not also be proper to disclose them without the consent of that country.

Shrimati Renu Chakravarty: May I request you, after Question Hour, to permit question No. 7 to be answered?

Mr. Speaker: That is only the privilege of the Minister, if it is a question of public importance and he wants to give the answer. He can do that after the Question Hour.

Shrimati Renu Chakravarty: I think that there are occasions in the past when such questions were permitted.

Mr. Speaker: That Rule is there.

WRITTEN ANSWERS TO QUESTIONS

Sound Rockets

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 Shri R. G. Dubey:
 Shri Laxmi Dass:
 Shri Nambiar:
 Shri P. Kunhan:
 Shri Imbichhava:
 Dr. Saradish Roy:
 Shri D. C. Sharma:
 Shri Vishram Prasad:
 Shri Jashvant Mehta:
 Shri Onkar Lal Berwa:
 Shri P. C. Borooah:
 Shri D. D. Mantri:

Will the Prime Minister be pleased to state:

(a) whether the Atomic Energy Commission propose to embark upon a programme of manufacture in India of the French Beljer and Centaure types of sound rockets with the collaboration of the CNES of France;

(b) whether any agreement has been signed between the Atomic Energy Commission and the CNES; and

(c) if so, the main features thereof?

The Prime Minister and the Minister of Atomic Energy (Shri Lal Bahadur Shastri) (a) to (c). A statement is laid on the Table of the House.

STATEMENT

Yes. The manufacture of Centaure Rockets in India will shortly be undertaken by the Department of Atomic Energy in collaboration with M/s. Sud Aviation of France, with whom an agreement for the supply of know-how and for the grant of a manufacturing licence has, with the assistance of the Centre National D'Etudes Spatiales of France, been concluded.

The agreement *inter alia* provides that M/s. Sud Aviation will:

- (i) sell 6 Centaure High Atmosphere Exploration vehicles (rockets)
- (ii) grant a licence for manufacturing such rockets in India
- (iii) supply complete know-how for the manufacture of such rockets
- (iv) train Indian personnel at the factory of M/s. Sud Aviation and
- (v) provide a few technical personnel to assist the Department in its manufacturing programme.

Communique of Commonwealth Prime Ministers' Conference.

Dr. L. M. Singhvi:
 Shri M. N. Swamy:
 Dr. Eanan Sen:
 Shri S. M. Banerjee:
 Shri S. C. Samanta:
 Shri Subodh Hansda: ..
 Shri Rameshwar Tanti:
 Shri Bishanohander Seth:
 Shri B. P. Yadava:
 Shri Yashpal Singh:
 Shri Jagdev Singh Siddhanti:
 Shri Vishwa Nath Pandey:
 Shri N. P. Yadav:
 Shri Surendra Pal Singh:
 Shri Bagri:
 Shri Hem Raj:
 Shri Solanki:
 Shri Mahamanda:
 Shri K. N. Tiwary:

Shri Harish Chandra Mathur:
 Shrimati Renu Chakravarty:
 Shri P. S. Deshmukh:
 Shri Kolla Venkatesh:
 Shri P. R. Patel:
 Shri M. L. Jadhav:
 *7. Shri Kajrolkar:
 Shri Vasudevan Nair:
 Shri Ram Sewak Yadav:
 Shri Dinen Bhattacharya:
 Shri Vishram Prasad:
 Shri P. Venkatasubbaiah:
 Shri M. L. Dwivedi:
 Shrimati Savitri Nigam:
 Shri Naval Prabhakar:
 Shri Onkar Lal Berwa:
 Shri Dhaon:
 Shri Prakash Vir Shastri:
 hri Ramanathan Chettiar:
 Shri Bade:
 Shri Hari Vishnu Kamath:
 Shri Balmiki:
 Shri P. C. Borooah:
 Shri Vidya Charan Shukla:
 Shri Shree Narayan Das:
 Shri Narasimha Reddy:
 Shri P. R. Chakraverti:
 Shri Kashi Ram Gupta:
 Shri Daji:
 Shri H. P. Chatterjee:
 Shri Bibhuti Mishra:
 Shri Sham Lal Saraf:
 Shri B. N. Kureel:
 Shri P. K. Deo:
 Shri Swell:
 Shri Kishan Pattanayak:

Will the Prime Minister be pleased to state the circumstances under which the representatives of India agreed or acquiesced in the inclusion of a reference to the Indo-Pak problem in the communique of the Commonwealth Prime Ministers' Conference held in London in July, 1964?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): The Honourable Members are aware that owing to my indisposition, I requested Shri T. T. Krishnamachari and Shrimati Indira Gandhi to attend the Commonwealth Prime Ministers' Conference on behalf of the Government of India. On return they